

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1190**

**TO BE ANSWERED ON THE 8th DECEMBER, 2021/ 17 AGRAHAYANA, 1943 (SAKA)
DEATHS AT FARMERS' PROTEST**

1190. SHRI KUMAR KETKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry has collected data and maintained a record of deaths caused due to dehydration, weather conditions and suicide among other factors amongst protesting farmers;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Ministry has announced any policy to support families of the deceased in terms of income compensation and job opportunities; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): 'Police' and 'Public Order' are State subjects as per Seventh Schedule to the Constitution of India. The information in this regard is maintained by the respective State Governments.

(c) & (d): The respective State Governments deal with matters relating to compensation in such cases.
